

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2208

ANSWERED ON:03.08.2015

Illegal Mining

Owaisi Shri Asaduddin;Yadav Shri Om Prakash

Will the Minister of MINES be pleased to state:

- (a) the details of the cases of illegal mining reported in the country during each of the last three years, State/UT-wise;
- (b) the details of the cases wherein necessary fines imposed on the illegal mining including Bauxite mining during the said period;
- (c) whether the Government proposes to implement the recommendations of the Shah Commission to stop illegal mining in the country; and
- (d) if so, the details thereof and the time by which it is likely to be implemented

Answer

(a) & (b): Based on the quarterly returns on illegal mining submitted by various State Governments to Indian Bureau of Mines (a subordinate office under the Ministry of Mines), state-wise details of instances of illegal mining reported in various parts of the country for last three years along with the details of realization of fines is given in ANNEXURE. As the returns submitted by the various State Governments are not mineral specific, specific information for Bauxite is not maintained centrally.

(c) & (d): Justice M B Shah Commission of Inquiry has submitted three reports on the State of Goa, two reports on the State of Odisha and one report on the State of Jharkhand to the Government. The Ministry of Mines prepared 'Memorandum of Action Taken' (ATR) on the Commission's reports on the basis of the inputs received from the State Governments concerned and other Central Ministries/Departments concerned. The Ministry has laid the reports of the Commission along with the ATRs in the Parliament.

Action to be taken in this regard is by the State Governments and Central Ministries/Departments concerned.

ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.2208 FOR REPLY ON 03.08.2015 REGARDING 'ILLEGAL MINING' ASKED BY SHRI OM PRAKASH YADAV AND SHRI ASADUDDIN OWAISI

Statement showing Year wise State wise Cases of Illegal Mining for Major & Minor Minerals

Illegal mining cases Action taken from 2011-12 to 2013-14, 2014-15 (Quarter ending December 2014)

Sr.

No. State 2011-12

2012-13

2013 - 14

2014-15 (Quarter ending Dec. 2014 FIR Lodged (Nos.) Court Cases

Filed

(Nos.) Vehicle

Seized

(No.) Fine realized by

State Govt.

(Rs. Lakh)

1 Andaman & Nicobar 3 0 n.r. n.r. 0 0 0 0.05

2 Andhra Pradesh 19913 16592 7692 7281 2 1 2 8400.429

3 Assam 0 0 0 0 0 0 0

4 Chhattisgarh 2946 3238 3996 3500 89 12177 0 2313.043

5 Goa 1 0 1 0 0 0 0

6 Gujarat 3485 6023 5447 4335 248 28 9218 42021.94

7 Haryana 2022 3517 3589 4006 569 0 0 2689.62

8 Himachal Pradesh 1289 0 n.r. n.r. 186 186 0 38.52

9 Jharkhand 364 663 901 768 1395 37 854 246.05

10 Karnataka 6691 6677 8509 6608 574 549 12755 7198.40

11 Kerala 3175 4550 4448 3312 0 0 0 2031.93

12 Madhya Pradesh 7147 7169 6725 5883 61 26644 528 12933.57

13 Maharashtra 40642 42918 36476 0 122 0 117291 14988.43

14 Mizoram 2 16 21 17 0 0 0 1.697

15 Odisha 309 314 76 70 8 8 519 1130.56

16 Punjab 314 19 n.r. n.r. 74 0 61 45.80

17 Rajasthan 1201 2861 2953 2339 2191 72 2678 4009.728

18 Tamilnadu 123 295 1078 155 4367 1 37283 10865.368

19 Telangana - - - 2379 0 0 0 281.83
20 Uttar Pradesh 4708 3266 6777 8030 0 0 0 6044.94
21 West Bengal 269 479 n.r. n.r. 929 93 815 0
Grand Total 94604
98597
88689 48683 10815
39796
182004
115241.905

n. r. – quarterly return not received